

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF JULY, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.07.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.25
CIVIL SUITS (COMM)	2457	115	48	2524
CIVIL ORIGINAL (COMM-IPD-TM)	959	31	17	973
CIVIL ORIGINAL (COMM-IPD-CR)	171	5	1	175
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	199	12	12	199
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	106	13	3	116
CIVIL APPEAL (COMM-IPD-CR)	10	1	0	11
CIVIL ORIGINAL (COMM-IPD-PAT)	50	5	10	45
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	3952	182	91	4043

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.07.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.25
CIVIL SUITS (COMM)	1362	32	16	1378
ORIGINAL MISC. PET. (I) (COMM)	268	61	52	277
ORIGINAL MISC. PET. (T) (COMM)	53	17	21	49
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	13	4	2	15
ORIGINAL MISC. PET. (COMM)	2379	73	44	2408
ORIGINAL MISC. PET. (ENF.) (COMM)	949	31	22	958
ORIGINAL MISC. PET. (EFA) (COMM)	43	0	1	42
ARBITRATION APPEAL (COMM)	68	11	14	65
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	60	106	121	45
COUNTER CLAIMS (COMM)	176	3	4	175
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5372	338	297	5413